

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

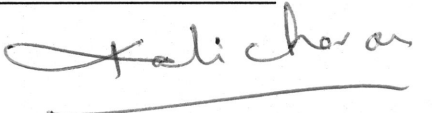

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kalicharan	Director	
2.	Mr. Ajit Anekar Mr. Sayar Thakker i/b Anis Ingal	Advocate for Petitioner.	

ORDER

CP No.16/58/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Respondent is willing to file Reply to the Petition and seeking time. Time is granted. Reply should be filed on or before 15th March, 2017, a copy in advance to the other side.
3. The C.P. is listed for hearing to 31.03.2017. Date is duly communicated to the other side.

sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

02.03.2017.